

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 233/16	TP 232/17	Hearing	391 / 394	Quikr India Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **PRERNA PONAPPA**
086-40726600

PETITIONER



2. **Suhra Gunda**
086-40726600

Proxy for ROC
Counsel for petitioner is present. Proxy counsel for Smt. M.R. Binchana, Standing Counsel for ROC and RD is present. He requested time to file affidavit of ROC. Time extended finally and no adjournment will be given.

List it on 22.08.2017.



MEMBER (J)



MEMBER (T)